

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE PATIALA HOUSE
COURTS, NEW DELHI

ORDER

In view of the letter bearing No. 3852-3856/DHC/Gaz.IIB/G-8/D.M./2024 Dt.19.06.2024 received from Hon'ble High Court of Delhi and letter bearing No. 94089-109/ND(X) dated 15.06.2024, received from Addl. Deputy Commissioner of Police-I, New Delhi District, New Delhi, it is hereby ordered that Ld. Duty Magistrate of the day (including holidays), New Delhi District, Patiala House Court, New Delhi shall work as Metropolitan Magistrate for Parliament Session is scheduled to be held from 24.06.2024 to 03.07.2024 for the trial and disposal of cases of demonstrators who may be arrested during the Session of Parliament from 24.06.2024 to 03.07.2024 till the end of session (whichever is later) in accordance with law. The said Ld. Duty Metropolitan Magistrate may hold his/her court outside the Court Premises, after Court hours and also during Court Hours.

(Nabeela) Wali
Chief Metropolitan Magistrate
New Delhi District, Patiala House Courts

No. 1133-1149 /2024/CMM/PHC/New Delhi.

Dated 21.06.2024

Copy forwarded for information and necessary action :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
(Through Ld. District & Sessions Judge, Patiala House Court, New Delhi).
2. The Ld. District & Sessions Judge, Patiala House Court, New Delhi.
3. All the other Ld. District & Sessions Judges, Center (HQ), West / THC, North, North-West/Rohini, Shahdra, East, North-East / KKD, South-West / Dwarka, South, South-East / Saket, Delhi /New Delhi.
4. All the Ld. Chief Metropolitan Magistrates, Center, West / THC, North, North-West / Rohini, Shahdra, East, North-East / KKD, South-West / Dwarka, South, South-East / Saket, Delhi /New Delhi.
5. All the Ld. ACMMs, Patiala House Courts, New Delhi District.
6. The Concerned M.M.s, Patiala House Courts, New Delhi.
7. The Chief Prosecutor, New Delhi- District.
8. The D.C.P. New Delhi District with the request that necessary provision of transport and security for the Metropolitan Magistrate (as per Rosters), deputed for duty be made.
9. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
10. The Incharge, Computer Room, Patiala House Courts, New Delhi.
11. The Controlling Officer, Pool-Car, New Delhi.
12. The Care Taker, New Delhi District with the direction to affix the copies of the same at all the notice boards at Patiala House Courts Complex.
13. The Incharge, Lock-up, New Delhi.
14. The Incharge Cash Branch, New Delhi- District, Patiala House Courts.
15. The Secretary, N.D.B.A.

Chief Metropolitan Magistrate
New Delhi District, Patiala House Courts